

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**MA No.1188/2016  
OA No.4494/2015  
MA 4120/2015**

**this the 31<sup>st</sup> day of March, 2016**

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Mr. P.K.Basu, Member (A)**

Shri Kapil Soni  
S/o Shri Shiv Prasad Soni  
R/o Adarsh Colony  
Near Girls College  
Kishangarh, Alwar  
Rajasthan.  
(By Advocate: Shri Yogesh Chhabra)

....Applicant.

VERSUS

1. Employees State  
Insurance Corporation  
Through its Director  
Panchdeep Building  
CIG Road, New Delhi – 110 002.
  
2. Medical Superintendent  
Employees State Insurance Corporation  
Basai Darapur, Ring Road  
New Delhi.

.... Respondents.

**ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar, Member (J)**

Shri Yogesh Chhabra, learned counsel appearing on behalf of the applicant, on instruction from the applicant, who is also present in the court, seeks leave of this Court to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn.

**(P.K.Basu)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

